

Mitra, Shri P. C.  
 Mohammad, Chaudhary A.  
 Muhammad Ishaque, Shri  
 Nandini Satpathy, Shrimati  
 Pande, Shri T.  
 Parthasarathy, Shri R. T.  
 Patel, Shri T. K.  
 Patil, Shri G. R.  
 Patil, Shri P. S.  
 Patra, Shri N.  
 Pattanayak, Shri B. C.  
 Punnaiah, Shri Kota  
 Pushpaben Janardanrai Mehta,  
 Shrimati  
 Ramaswamy, Shri K. S  
 Ramaul, Shri Shiva Nand  
 Reddy, Shri N. Narotham  
 Shah, Shri K. K.  
 Shah, Shri M. C.  
 Shanta Vasisht, Kumari  
 Shukla, Shri Chakrapani  
 Shyam Kumari Khan, Shrimati  
 Siddalingaya, Shri T.  
 Siddhantalankar, Prof. Satyavrata  
 Singh Dr. Anup  
 Singh, Shri T. N.  
 Singh, Shri Triloki  
 Sinha, Shri Awadheshwar Prasad  
 Sinha, Shri B. K. P  
 Tankha, Pandit S. S. N  
 Tara Ramchandra Sathe, Shrimati  
 Tariq, Shri A. M.  
 Tiwary, Pt. Bhawaniprasad  
 Vaishampayan, Shri S. K.  
 Yajee, Shri Sheel Bhadra  
 Zaidi, Col. B. H.

NOES—22

Bhadram, Shri M. V.  
 Bhandari, Shri Sundar Singh  
 Chandrasekharan, Shri K.  
 Chordia, Shri V. M.  
 Das, Shri Banka Behary

Gaikwad, Shri B. K.  
 Ghosh, Shri Niren  
 Gupta, Shri Bhupesh  
 Jaipuria, Shri Sitaram  
 Menon, Shri Balachandra  
 Misra, Shri Lokanath  
 Narayan, Shri M. D  
 Patel, Shri Dahyabhai V.  
 Rajnarain, Shri  
 Reddy, Shri Mulka Govinda  
 Sen Gupta, Shri D. L.  
 Singh, Shri Bhupinder  
 Singh, Shri Niranjana  
 Sirha, Shri Ganga Sharan  
 Sinha, Shri Rewati Kant  
 Somasundaram, Shri G. P.  
 Sundaram, Shri K.

*The motion was adopted.*

#### STATEMENT RE SUGAR POLICY FOR 1967-68

THE DEPUTY CHAIRMAN: We go to the next item the Food Minister to make a statement on Sugar Policy.

SHRI RAJNARAIN (Uttar Pradesh): Will questions be allowed to be put? (*Interruption.*)

THE DEPUTY CHAIRMAN: Order.

THE MINISTER OF FOOD AND AGRICULTURE (SHRI JAGJIVAN RAM): Madam, I beg to place a statement on the Sugar Policy for 1967-68 on the able of the House. [Placed in Library. See No. LT-146/67.]

SHRI BHUPESH GUPTA (West Bengal): Then we shall ask questions tomorrow.

THE DEPUTY CHAIRMAN: The Minister will read the statement if you are willing to put questions to-day.

SHRI MULKA GOVINDA REDDY (Mysore): No. We will have a debate of one hour on this statement on Friday at 5 o'clock. He need not read it.

SHRI BHUPESH GUPTA: My submission is that it be laid on the Table.

Tonight we read it and tomorrow we ask questions, if you like

SHRI M. M. DHARIA (Maharashtra): We shall ask questions tomorrow.

THE DEPUTY CHAIRMAN: The Minister has laid the statement on the Table and if you are not asking questions to-day, we can now wind up. But the questions can be put only the day after tomorrow because tomorrow we have to go through official business and I would request the House . . .

SHRI NIREN GHOSH (West Bengal): What about jute?

THE DEPUTY CHAIRMAN: We have got that also in view and it is coming provided the House also co-operates and spares time for every-

thing. That is why I want to request the House that the House should be willing to sit through the Lunch Hour and beyond 5 o'clock till we finish the business tomorrow.

SHRI NIREN GHOSH: No, not that.

THE DEPUTY CHAIRMAN: If we have no time, may I ask you one thing? They are your motions; you have moved them and you want to discuss them. Therefore, you must spare time and you must cut out the extraneous matters that every now and then come up before the House. So, now the House stands adjourned till 11 A.M. tomorrow.

The House then adjourned at twenty-eight minutes past five of the clock till eleven of the clock on Thursday, the 17th August, 1967.